



सत्यमेव जयते

UTTARAKHAND COURT NEWS
(A Quarterly Court Magazine)

Vol.-XIV Issue No.-II (April to June, 2023)



EDITORIAL BOARD

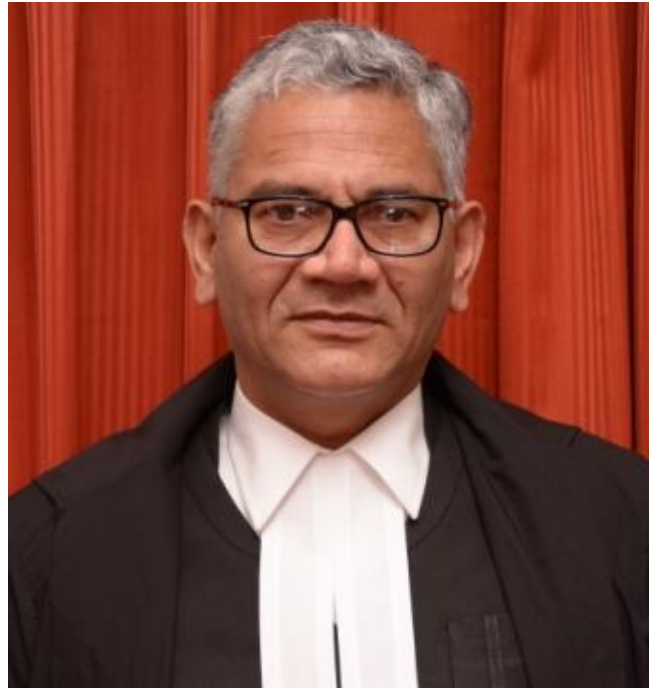
Hon'ble Mr. Justice Sharad Kumar Sharma
Hon'ble Mr. Justice Alok Kumar Verma
Hon'ble Mr. Justice Pankaj Purohit

COMPILED BY

Shri Anuj Kumar Sangal, Registrar General, High Court of Uttarakhand
Ms Neena Aggarwal, Registrar (Inspection), High Court of Uttarakhand



Hon'ble Mr. Justice Vipin Sanghi
(Chief Justice)
(w.e.f. 28.06.2022)



Hon'ble Mr. Justice Manoj Kumar Tiwari



Hon'ble Mr. Justice Sharad Kumar Sharma



Hon'ble Mr. Justice Ravindra Maithani



Hon'ble Mr. Justice Alok Kumar Verma



Hon'ble Mr. Justice Rakesh Thapliyal



Hon'ble Mr. Justice Pankaj Purohit



Hon'ble Mr. Justice Vivek Bharti Sharma

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HIGH COURT OF UTTARAKHAND

LIST OF JUDGES (AS ON 30th JUNE, 2023)

Sl. No.	Name of the Hon'ble Judges	Date of Appointment
1.	Hon'ble Mr. Justice Vipin Sanghi (Chief Justice)	28.06.2022
2.	Hon'ble Mr. Justice Manoj Kumar Tiwari	19.05.2017
3.	Hon'ble Mr. Justice Sharad Kumar Sharma	19.05.2017
4.	Hon'ble Mr. Justice Ravindra Maithani	03.12.2018
5.	Hon'ble Mr. Justice Alok Kumar Verma	27.05.2019
6.	Hon'ble Mr. Justice Rakesh Thapliyal	28.04.2023
7.	Hon'ble Mr. Justice Pankaj Purohit	28.04.2023
8.	Hon'ble Mr. Justice Vivek Bharti Sharma	28.04.2023

MAJOR EVENTS & INITIATIVES**No. 215/UHC /Admin.A/2023****Dated: Nainital: April 28th, 2023**

Hon'ble Shri Justice Rakesh Thapliyal, has assumed charge of the office of Judge of the High Court of Uttarakhand, Nainital on 28.04.2023 at 10:00 A.M. pursuant to Notification No. K-13032/03/2022-US.I Dated: 27th April, 2023 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

Registrar General**No. 216/UHC /Admin.A/2023****Dated: Nainital: April 28th, 2023**

Hon'ble Shri Justice Pankaj Purohit, has assumed charge of the office of Judge of the High Court of Uttarakhand, Nainital on 28.04.2023 at 10:00 A.M. pursuant to Notification No. K-13032/03/2022-US.I Dated: 27th April, 2023 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

Registrar General**No. 217/UHC /Admin.A/2023****Dated: Nainital: April 28th, 2023**

Hon'ble Shri Justice Vivek Bharti Sharma, has assumed charge of the office of Judge of the High Court of Uttarakhand, Nainital on 28.04.2023 at 10:00 A.M. pursuant to Notification No. K-13032/03/2022-US.I Dated: 27th April, 2023 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

Registrar General



Full Court Reference dated 28.04.2023 on Oath Ceremony of Hon'ble Mr. Justice Rakesh Thapliyal
Judge, High Court of Uttarakhand



Full Court Reference dated 28.04.2023 on Oath Ceremony of Hon'ble Mr. Justice Pankaj Purohit
Judge, High Court of Uttarakhand



Full Court Reference dated 28.04.2023 on Oath Ceremony of Hon'ble Mr. Justice Vivek Bharti Sharma
Judge, High Court of Uttarakhand

Hon'ble Judges of the High Court on the Oath Ceremony of Hon'ble Mr. Justice Rakesh Thapliyal, Hon'ble Mr. Justice Pankaj Purohit and Hon'ble Mr. Justice Vivek Bharti Sharma on 28.04.2023.



(Sitting R-L)

Hon'ble Mr. Justice Pankaj Purohit, Hon'ble Mr. Justice Alok Kumar Verma, Hon'ble Mr. Justice Sharad Kumar Sharma, Hon'ble Mr. Justice Vipin Sanghi, the Chief Justice, Hon'ble Mr. Justice Manoj Kumar Tiwari, Hon'ble Mr. Justice Ravindra Maithani, Hon'ble Mr. Justice Rakesh Thapliyal and Hon'ble Mr. Justice Vivek Bharti Sharma.

**ADMINISTRATIVE CONFERENCE-2023
OF DISTRICT JUDGES, OFFICERS OF EQUIVALENT RANK AND CJMS
HELD ON 10.06.2023 IN THE HON'BLE HIGH COURT OF UTTARAKHAND,
NAINITAL IN THE AUGUST PRESENCE OF HON'BLE THE CHIEF JUSTICE AND
HON'BLE JUDGES OF THE HIGH COURT.**

One day Administrative Conference was held on 10.06.2023 at High Court, Nainital, which was attended by Hon'ble the Chief Justice, Hon'ble Judges of the Court and 50 delegates from District Judiciary. The agenda discussed in the conference were as follows:

- **Suggestions as to the required amendments in General Rules (Civil) and General Rules (Criminal) and Circulars letters of the High Court in the light of peculiar problems of the State of Uttarakhand and to accommodate the changes in procedure/law.**
- **Roadmap to achieve the “Five Plus Zero” target and vision to reduce the pendency of cases particularly-under trials, crime against women, senior citizen, juvenile justice etc. & Discussion on Statistics.**
- **Problems of Infrastructure, Information and Communication Technology (ICT), Technical Manpower for the e-Courts project.**
- **Optimum use of ICT for ensuring quality, responsiveness and timeliness (QRT).**
- **Problems of accommodation, conveyance-transport, leave, allowances, property statements and other facilities to judicial officers.**
- **Discussions on common problems in all districts.**

Group presentation was made by delegates and after discussions the suggestions were compiled and being documented by Uttarakhand Judicial and Legal Academy (UJALA), Bhowali.





VIRTUAL COURT
UTTARAKHAND

INAUGURATION
BY
HON'BLE MR. JUSTICE VIPIN SANGHI,
CHIEF JUSTICE,
HIGH COURT OF UTTARAKHAND
ON 10/06/2023

IN THE BENIGN PRESENCE OF HON'BLE COMPANION JUDGES
OF
HIGH COURT OF UTTARAKHAND
At the occasion of Administrative Conference of District Judges and CJMs, 2023



A novel concept of Virtual Court for District Dehradun has been inaugurated by Hon'ble the Chief Justice of the High Court of Uttarakhand on 10th June, 2023 under the e-Courts Project to deal with petty traffic offence cases. The concept is aimed at reducing footfalls in the courts by eliminating the physical presence of violator or advocate in the Court. Virtual Court can be managed by Presiding Judge through virtual electronic platform, whose jurisdiction can be extended to entire state and working hours may be 24x7. Neither litigant need to come to Court nor Judge will have to physically preside over the Court. Thus, precious judicial time and manpower will be saved. The Virtual Portal is live and accessible through official website of High Court and District Courts of State at vcourts.gov.in.

**A STATEWIDE SWACHHTA ABHIYAN/SHRAM DAAN WAS ORGANISED BY
HON'BLE HIGH COURT OF UTTARAKHAND WITH UTTARAKHAND STATE
LEGAL SERVICES AUTHORITY ON 18.06.2023 AT HIGH COURT OF
UTTARAKHAND, NAINITAL.**

As per directions of the Hon'ble Chief Justice, High Court of Uttarakhand a huge Cleanliness Drive was organized on 18.06.2023 by Hon'ble High Court of Uttarakhand and SLSA, Uttarakhand. Many Cleanliness Drive Campaigns and Rallies were conducted During June, 2023 by District Judiciary and District Administrative Departments at State level. During Cleanliness & Awareness Drive Campaign and Rallies, different rural/urban areas of the State were made clean and people at large were sensitized about the importance of cleanliness and hygiene





The International Yoga Day-2023 is organized in the Conference Hall of the Chief Justice Block at the premises of High Court of Uttarakhand, Nainital on 21.06.2023



PROGRAMMES ATTENDED BY HON'BLE JUDGES

(FROM APRIL 2023 TO JUNE 2023)

1. Hon'ble Mr. Justice Sharad Kumar Sharma attended "Training of Trainers for High Court Justices" at National Judicial Academy, Bhopal during the period from 22.04.2023 to 23.04.2023.
2. Hon'ble Mr. Justice Vipin Sanghi, the Chief Justice is nominated for North Zone-II Regional Conference on "Contemporary Judicial Development and Strengthening Justice through Law & Technology" at Shimla, Himachal Pradesh scheduled from 29.04.2023 to 30.04.2023.
3. Hon'ble Mr. Justice Pankaj Purohit attended the "Cyber Laws & Appreciation of Digital Evidence & Special Programme (e-committee)" at National Judicial Academy, Bhopal on 13.05.2023.

MAJOR ACTIVITIES OF STATE LEGAL SERVICES AUTHORITY**FROM****APRIL 2023 TO JUNE 2023****➤ MULTI-PURPOSE LEGAL SERVICES CAMPS/PROGRAMMES:**

In the Multipurpose/Mega Legal Awareness Camp organized by the DLSA Dehradun on 14.05.2023 as per New Module Legal Services Camp designed by NALSA, at Eklavya Model School, Kalsi, Dehradun. The said multi-purpose legal services camp was organized in the benign presence of the Hon'ble Executive Chairman, Uttarakhand SLISA. Total 221 Persons were get benefited by providing them different kind of certificates, BP/health/Eye check-up, provide medicines, Aadhar Card Update, benefits of Widow/Old AGE/Disability Pension & Self Employment, Cheques under Uttarakhand Victims Compensation Scheme, providing them wheelchair, walker, stick, hearing aid, glasses, crutches, backpain belt, Track Suit to School Children etc.

➤ CELEBRATION OF "INTERNATIONAL YOGA DAY" ON 21.06.2022:

As per directions of National Legal Services Authority, "**International Yoga Day**" was celebrated on 21st June, 2023 throughout the State of Uttarakhand. In this regard all DLSAs have been directed to organize Yoga Session and aware the people at large the benefits of doing yoga.

On the occasion District Legal Services Authorities celebrated International Yoga Day- 2023 in the District Headquarter on 21.06.2022 at 07:00 AM onwards. The said event was attended by the District Judge/Chairmen and Secretaries of DLSAs including the Judicial Officers, Advocates, Panel Lawyers, PLVs including officials of the respective District Court and DLSA.

➤ **STATEWIDE CLEANLINESS & AWARENESS DRIVE:**

As per directions of the Hon'ble Chief Justice, High Court of Uttarakhand and Hon'ble Patron-in-Chief, Uttarakhand State Legal Services Authority, a huge Cleanliness Drive was organized on 18.06.2023 by the Uttarakhand SLSA and many Cleanliness Drive Campaign, Rallies were conducted During June, 2023. During Cleanliness & Awareness Drive Campaign and Rallies, different rural/urban areas of the State were made clean and people at large were informed about Environment Protection Act and related Rules, Plastic Waste Management Rules-2016, Uttarakhand Plastic and Other Non-Biodegradable Garbage (Regulation of use and Disposal) Act, 2013 and Notification dated 16.02.2021.

As per the direction of the Hon'ble High Court and Uttarakhand SLSA, all the DLSAs initiated the said Drive from 24th May, 2023 in the State. Before the drive on 18.06.2023, various other activities were organized by the District Legal Services Authorities, Urban Local Bodies and other stakeholders. From the date onwards briefing about the event, social media campaign, and involvement of other stakeholders, NSS, NCC, NGOs, drawing, painting and slogan competition on the theme of cleanliness were organized across the State. First 03 winners of all these competitions were felicitated on 18.06.2023 and all the drawings, paintings and slogans were put in place for public viewing for three days after the drive for mass awareness.

From 12.06.2023 to 18.06.2023, 'Cleanliness Drive Week' was organized by all District Legal Services Authorities. During the period the DLSAs organized **Drawings/Essays/Slogans competition** amongst the students of schools & colleges, on the subject importance of being clean, environment protection, ill effects of single use of plastic, waste management.

For effective organization of such cleanliness drive **85 Meetings** were organized by the DLSAs with Judicial Officers, Advocates, Govt. Departments, PLVs, Officers of School/Colleges, Nagar Nigam/Nagar Palika Officers & employees, concerned NGOs, Head of Gram Panchayats. **Swachhata Pledge** was also pronounced by the DLSAs and participants before starting the cleanliness drive.

21 Press Conferences were also organized by the DLSAs with Print/Electronic Media Persons to propagate the cleanliness drive amongst the common mass and also it was advertised through other **Social Media Platforms**. **Short reels/videos/clips of cleanliness drive** were also created and posted in the **Social Media Platforms- YouTube, Facebooks, Instagram, Whatsapp, Telegram, Twitter, Messengers etc.**

36 Nukkad Natak were also got presented by the DLSAs, Students of Schools/Colleges & Others at different places in the districts and aware the common mass about clean and green environment, unhygienic environment, irresponsible waste disposal, importance and methods of handling waste responsibility.

39 Rallies / Prabhat Fery were also marched by the DLSAs in corporation with School/College students, Nagarpalika workers, NGOs, NCC/NSS Cadets, PLVs, Advocates, concerned stakeholders by displaying banners, placards, distribution of pamphlets containing importance of being clean, preservation of environment.

15 Door-to-door Campaign were organized by the DLSAs/PLVs and made aware the common mass about the cleanliness drive 18.06.2023, clean & green environment, environment protection, benefits of plantation, bad effects of single use of plastic.

During the aforesaid cleanliness campaign, total number of 10633 Officers/ Employees/ PLVs/Paryavaran Mitra; 54216 other participants participated into the campaign. 448 teams were constituted at urban local bodies level. Total 1603 Paryavaran Mitra were felicitated. 3089 garbage heaped/vulnerable places were made clean. During the campaign total 45712 wet litter/garbage and 105772 dry litter/waste/garbage was collected and were sent to collection/disposal centers.

➤ **LEGAL AWARENESS CAMPAIGN THROUGH MOBILE VAN :**

In order to aware the common mass by displaying documentary films on free legal aid services provided by the Legal Services Institutions, NALSA and Govt. Social Welfare Services/Schemes, Acts/Rules/Provisions used in day-to-day life to people at large and to provide free legal aid services at their doorsteps, Mobile Van/Vidhik Sewa Rath visited **93** rural and urban areas, remote villages of district **Dehradun, Haridwar,**

Nainital & Udham Singh Nagar during **June, 2023** and organize legal services/awareness camps. During the said visits approx. **2450** persons were get benefited. Legal issues faced/involved between them were also addressed.

➤ **PLANTATION DRIVE:**

As per directions of Hon'ble the Executive Chairman, Uttarakhand SLSA, during **June-2023, Plantation Drive on the theme "Importance of Trees for Survival of Mankind"** has been organized by the DLSAs across the State of Uttarakhand. During the plantation drive apart from other plants, fruit plants, medicinal plants, shade trees, flower plants were also planted. Directions were also issued to ensure proper care and regular watering of such plants/trees.

Drawing/Slogan/Essay Competition was also organized by the DLSAs on the subject Importance of Trees for Survival of Mankind, Environment Protection, Plantation should be of utmost concern to us etc. Different kind of Trees and pamphlets were given to each PLVs by the DLSAs for plantation and distribution within their deputed areas.

11 Awareness Programmes & Rallies were also conducted by the DLSAs & PLVs to aware the public at large highlighting the importance of Trees for Survival of Mankind, Environment Protection, Plantation should be of utmost concern to us.

The said plantation drive was conducted in the Courts Compounds & nearby areas of the same. Further, informed that during the plantation approx. **2,04,580** plants/trees were planted by the Officers & officials of District Court, DLSAs, Forest Departments, NGOs, Teachers & Students of Schools/Colleges, Govt. Departments, PLVs & Panel Lawyers and approx. 212 rural/urban areas, **233** schools/colleges and **648** villages were covered under such Plantation Drive

➤ **CAMPAIGN UNDER PREVENTION OF SALES OF EXPIRY ITEMS:**

As per directions of the Hon'ble Executive Chairman, UKSLSA, Nainital under prevention of sales of expiry items/packages /packed foods, drinks monthly meeting is being convened by the Secretaries of District Legal Services Authorities (DLSAs) across

the State of Uttarakhand with Food Safety Officer and Drug Inspector of the concerned district. Raid/Inspection are also being conducted to the malls, shops, markets, medical stores, general stores etc.

➤ **ERADICATION OF DRUG MENACE IN THE SOCIETY:**

With regard to effective/proper implementation of NALSA (Legal Services to the Victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015, all DLSAs are conducting special Legal Services & Awareness Programmes/Workshops/Seminars/Meetings across the State. The PLVs are being trained specially for the purpose and to provide information to concerned DLSA about activities of drug paddlers and sellers.

The DLSAs are conducting regular visits of Rehabilitation Centers/De-addiction Centers in the districts along with CMO, Police Officer and District Administration. The Secretary, DLSA and others conducted **49** visits/ inspection to the addiction centers within their districts.

➤ **SURVEY OF TRIBAL COMMUNITY:**

As per directions of the Hon'ble Executive Chairman, Uttarakhand SLSA, Nainital the DLSA Champawat, Pithoragarh and Udham Singh Nagar conducted physical survey of tribal community namely Van Raji/Van Rajput. During the survey following points were covered:

1. Total population of Tribal Community of (Van Raji/Van Rajput) between age group 1-5, 6-18, 19-55 and above.
2. Literacy rate of such community.
3. How many children between age group 6-18 going schools/colleges
4. Whether education facility is available for such community.
5. Conditions of road connectivity
6. Availability of medical and health facility
7. Status of availability of electricity and drinking water facilities
8. Status of their houses

9. Details occupation of the community
10. Whether cast certificate issued to them
11. Whether benefits of Govt. Welfare Schemes are being provided to them etc.

As per the survey report, total population of such community is total 1016 people, literacy rate is average 60%; availability of health services nearest to them is 5 K.M.; main occupation of such community is agriculture and labour work. LPG Connection/ (UJJWALA Scheme) is also available to maximum households. Nearest road connectivity available to Van Raji Community is 06 K.M. from the residing areas.

NATIONAL LOK ADALAT ORGANIZED
ON 13.05.2023
AT HON'BLE HIGH COURT OF UTTARAKHAND



STATISTICAL INFORMATION**DETAILS OF DISPOSAL OF CASES IN THE NATIONAL****LOK ADALAT HELD ON 13.05.2023****IN THE STATE OF UTTARAKHAND**

S.N.	Name of the Courts	No. of cases referred	No. of cases settled	Settlement Amount
1	Hon'ble High Court of Uttarakhand	274	29	1,87,95,246
	Almora	104	71	1,13,12,168
2	Bageshwar	100	82	17,65,018
3	Chamoli	55	53	1,07,42,840
4	Champawat	52	41	8,12,200
5	Dehradun	1885	1801	11,53,62,771
6	Haridwar	1309	1214	2,64,00,913
7	Nainital	740	566	5,48,60,488
8	Pauri Garhwal	309	307	1,30,23,865
9	Pithoragarh	259	211	52,74,772
10	Rudraprayag	50	49	15,23,500
11	Tehri Garhwal	283	238	1,85,81,033
12	Udham Singh Nagar	2122	1617	11,63,07,878
13	Uttarkashi	175	161	1,30,14,449
14	Pre-Litigation Cases	7717	6440	40,77,77,141
	TOTAL:-	21372	13352	18,63,52,632
15	Consumer Courts	61	20	21,75,900
16	Debts Recovery Tribunal, Dehradun	116	111	56,85,00,000
	TOTAL:-	21549	13483	75,70,28,532
	GRAND TOTAL :-	29266	19923	1,16,48,05673

**STATUS OF FULL TIME SECRETARIES/TLSC/PLVS/PANEL LAWYERS/
RETAINER LAWYERS/MEDIATORS/LEGAL AID CLINICS/FRONT
OFFICE/MEDIATION CENTERS AS ON 30.06.2023**

NAME OF DLSA/HCLSC	No. of Full Time Secretary	No. of TLSCs Constituted	No. of Panel Lawyers	No. of Retainer Lawyers	No. of trained PLVs	No. of Legal Aid Clinics	No. of Front Offices	No. of Mediation Centers	No. of Mediators
ALMORA	01	03	13	01	80	34	01	01	04
BAGESHWAR	01	01	07	01	28	20	01	01	02
CHAMOLI	01	05	08	01	36	12	01	01	02
CHAMPAWAT	01	01	11	01	60	17	01	01	03
DEHRADUN	01	04	45	01	58	55	01	02	15
HARIDWAR	01	02	34	01	52	34	01	03	22
NAINITAL	01	02	40	01	76	08	01	03	04
PAURI GARHWAL	01	04	26	01	43	26	01	02	05
PITHORAGARH	01	04	10	01	29	03	01	01	04
RUDRAPRAYAG	01	01	06	01	89	44	01	01	01
TEHRI GARHWAL	01	02	26	01	43	27	01	01	03
U. S. NAGAR	01	05	50	01	84	24	01	03	11
UTTARKASHI	01	02	17	01	60	19	01	01	05
HCLSC	01	-	24	01	-	-	01	01	09
TOTAL	14	36	317	14	781	329	14	21	88

STATEMENT SHOWING THE PROGRESS OF LOK ADALATS HELD IN THE
STATE OF UTTARAKHAND
FROM APRIL 2023 TO JUNE 2023

S. No.	Name of District	Total No. of Lok Adalats Held	Total No. of Cases Taken up	Total No. of Cases Disposed off	Compensation/ Settlement Amount	Realized As Fine (in Rs.)	Total No. of Persons Benefited in Lok Adalat
01	ALMORA	01	104	71	1,13,12,168	-	-
02	BAGESHWER	03	243	98	18,28,518	-	16
03	CHAMOLI	04	118	65	1,07,42,840	45,500	12
04	CHAMPAWAT	04	310	138	8,12,200	1,40,500	97
05	DEHRADUN	04	6465	4773	11,62,16,471	10,31,300	2972
06	HARDWAR	03	1430	1304	2,64,22,213	1,28,250	90
07	NAINITAL	04	2139	1345	5,73,17,138	7,75,550	779
08	PAURI GARHWAL	04	427	425	1,30,23,865	4,97,927	118
09	PITHORAGARH	04	674	276	52,74,772	2,23,150	65
10	RUDRAPARYAG	03	372	125	23,28,600	1,15,700	76
11	TEHRI GARHWAL	04	473	377	1,94,89,533	-	139
12	UDHAM SINGH NAGAR	04	2806	1906	11,63,07,878	1,18,900	289
13	UTTARKASHI	01	175	161	1,30,14,449	-	-
14	HCSLC, NAINITAL	01	274	29	1,87,95,246	-	-
15	UKSLSA,NTL	-	-	-	-	-	-
	TOTAL :-	44	16010	11093	41,28,85,891	30,76,777	4653
16	CONSUMER COURTS	10	61	20	21,75,900	-	-
17	D.R.T., DEHRADUN	01	116	111	56,85,00,000	-	-
	TOTAL	11	177	131	57,06,75,900	-	-
	GRAND TOTAL	55	16187	11224	98,35,61,791	30,76,777	4653

STATEMENT SHOWING THE PROGRESS OF CAMPS ORGANIZED IN THE
STATE OF UTTARAKHAND FOR THE PERIOD
FROM APRIL 2023 TO JUNE 2023

S. No.	Name of District	No. of Camps/Sensitization Programmes Organized	Total No. of Persons Benefited in Camps
01	ALMORA	439	23974
02	BAGESHWER	327	9208
03	CHAMOLI	671	22018
04	CHAMPAWAT	469	13872
05	DEHRADUN	197	11289
06	HARDWAR	137	10576
07	NAINITAL	103	8906
08	PAURI GARHWAL	137	7646
09	PITHORAGARH	148	8935
10	RUDRAPARYAG	93	5325
11	TEHRI GARHWAL	220	8668
12	UDHAM SINGH NAGAR	440	33,392
13	UTTARKASHI	131	4744
14	HCLSC, NAINITAL	-	-
15	UKSLSA, NAINITAL	-	-
	Total	3512	1,68,553

**STATEMENT SHOWING THE PROGRESS OF LEGAL AID AND
ADVICE/COUNSELING PROVIDED IN THE STATE OF UTTARAKHAND
FOR THE PERIOD FROM APRIL 2023 TO JUNE 2023**

S. No.	Name of District	No. of Persons Benefited through Legal Aid & Advice	
		Legal Aid	Legal Advice/ Counseling
01	ALMORA	27	179
02	BAGESHWER	16	159
03	CHAMOLI	17	43
04	CHAMPAWAT	14	-
05	DEHRADUN	254	812
06	HARDWAR	279	134
07	NAINITAL	94	01
08	PAURI GARHWAL	26	1478
09	PITHORAGARH	14	-
10	RUDRAPARYAG	15	14
11	TEHRI GARHWAL	30	02
12	UDHAM SINGH NAGAR	189	75
13	UTTARKASHI	15	-
14	HCLSC, NAINITAL	133	-
15	U.K. S.L.S.A., N.T.L.	-	41
	TOTAL	1123	2938

PROGRAMMES/ACTIVITIES INSIDE JAIL CAMPUS
DURING APRIL 2023 TO JUNE 2023

S.N.	Name of District	Lok Adalat's organized in Jails		Legal Literacy Camps organized in Jails		Legal Aid provided to under trial prisoners	Jail visit
		No. of organize Lok Adalats	No. of cases disposed off	Camps organized	Benefitted persons	Number of Benefitted under trial prisoners	Total Number Jail visit
1	ALMORA	03	01	08	1368	13	02
2	BAGESHWAR	-	-	04	142	03	01
3	CHAMOLI	01	01	01	136	11	07
4	CHAMPAWAT	-	-	03	91	04	03
5	DEHRADUN	03	94	-	-	156	24
6	HARDWAR	04	50	06	3700	242	04
7	NAINITAL	-	-	03	502	61	05
8	PAURI GARHWAL	-	-	09	1412	15	12
9	PITHORAGARH	-	-	09	783	03	-
10	RUDRAPRAYAG	-	-	09	450	-	01
11	TEHRI GARHWAL	01	01	11	1732	22	01
12	U.S. NAGAR	02	50	06	950	146	05
13	UTTARKASHI	-	-	10	914	09	-
14	H.C.L.S.C. NTL	-	-	-	-	88	-
	TOTAL :-	14	197	79	12180	773	65

STATISTICAL INFORMATION IN RESPECT OF PERMANENT LOK ADALATS
(Established U/S 22B of Legal Services Authority Act)

(STATISTICAL INFORMATION FOR THE MONTH OF APRIL, 2023 TO JUNE, 2023)

- (i) No. of PLAs existing : -07 (Almora, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal and U.S. Nagar)
- (ii) Total No. of PLAs functioning : -04 (Dehradun, Hardwar, Nainital and U.S. Nagar)

S. No.	Permanent Lok Adalats	Number of Sitzings	No. of cases pending as on 31.12.2022	No. of cases received during the Period	No. of cases settled during the Period	Total Value/Amount of Settlement (₹)	No. of cases pending as on 31.03.2023
1	Dehradun	33	219	42	12	19,79,432	249
2	Haridwar	24	71	11	11	1,03,375	71
3	Nainital	50	166	17	13	32,75,001	170
4	Udham Singh Nagar	62	147	28	49	26,62,585	126
	Total	169	603	98	85	80,20,393	616

**STATISTICAL INFORMATION IN RESPECT OF VICTIM COMPENSATION
SCHEME U/S 357 A Cr. PC**

(STATISTICAL INFORMATION FOR THE MONTH OF APRIL, 2023 TO JUNE, 2023)

No. of applications received directly by Legal Services Institutions (A)	No. of applications/orders marked/directed by any Court (B)	Total No. of applications received including Court orders (A+B)	No. of applications decided	No. of applications pending	Total Value/Settlement Amount (₹)
92	26	118	57	322	86,20,000

**STATISTICAL INFORMATION IN RESPECT OF CASES SETTLED
THROUGH MEDIATION**

(STATISTICAL INFORMATION FOR THE MONTH OF APRIL, 2023 TO JUNE, 2023)

(A)	Total Number of ADR Centres :	04
(B)	Total No of Existing Mediation Centres other than ADR Centres :	18
(C)	Number of Mediators (Total of both in ADR Centres and Mediation Centres :	98

DISPOSAL

S.N.	DESCRIPTION	TOTAL
A.	No. of cases received during the month	108
B.	Cases settled through Mediation	147
C.	Cases returned as not settled	17
D.	Non-starter cases which were returned as mediation could not commenced	117
E.	No. of Connected cases	07
F.	No. of Cases pending at the end of the month	-
G.	No. of Cases pending at the end of the month	114

TRAINING PROGRAMMES HELD IN THE PERIOD OF
APRIL 2023 TO JUNE 2023
AT
UTTARAKHAND JUDICIAL AND LEGAL ACADEMY,
BHOWALI, NAINITAL

S. No.	Name of Training Programmes/ Workshops	Duration
1.	Joint Workshop on 'Protection of Children from Sexual Offences Act, 2012', DNA and PCPNDT Act for Doctors and I.O.s of the State (IInd phase)	11.04.2023 to 12.04.2023 (Two days)
2.	Training programme on Constitutional Law & Behavioural Management for HJS Cadre Officers (IInd phase)	18.04.2023 to 19.04.2023 (Two days)
3.	Refresher Course on Civil Law (Ist phase)	09.05.2023 to 10.05.2023 (Two days)
4.	Induction Training Programme for Additional District Judges (Direct Recruits) of Uttar Pradesh	08.05.2023 to 13.05.2023 (Six days)
5.	Two days Workshop on MACT	16.05.2023 to 17.05.2023 (Two days)
6.	Training programme for Referral Judges (IIIrd phase) (Virtual mode)	20.05.2023 (One day)
7.	Training Programme on Vulnerable Witness Deposition Centre (VWDC) (Hybrid mode)	21.05.2023 (One day)
8.	Two days Training Programme on Commercial Court Act, 2015 & I.P.R. for Civil Judges (Sr. Div.) (IIIrd phase)	24.05.2023 to 25.05.2023 (Two days)

9.	Training programme on Family Law (Ist phase)	27.05.2023 to 28.05.2023 (Two days)
10.	40 hours Training Programme for Judges on Mediation (IIIrd phase)	12.06.2023 to 16.06.2023 (Five days)
11.	Foundation Training Programme for Direct recruited Judicial Officers in H.J.S. cadre	12.06.2023 to 11.09.2023 (Three Months)
12.	Foundation Training Programme for Newly Recruited Civil Judges (J.D.) 2021 Batch (Ist phase of Institutional Training)	12.06.2023 to 27.08.2023 (Two & a half month)
13.	Training Programme on Constitutional Law & Behavioural Management for Civil Judges (Sr. Div.) (IIIrd phase)	20.06.2023 (One day)
14.	Training Programme on Rent Control Act and S.C.C.	21.06.2023 to 22.06.2023 (Two days)



Foundation Training Programme for Direct recruited Judicial Officers in H.J.S cadre and newly Recruited Civil Judges (J.D.) 2021 Batch (1st Phase of Institutional Training from 12.06.2023 to 11.09.2023 and 12.06.2023 to 27.08.2023.



Training Programme on Constitutional Law and Behavioural Management for HJS Cadre Officers (IInd Phase) from 18.04.2023 to 19.04.2023



Induction Training Programme for Additional District Judges (Direct Recruits) of Uttar Pradesh from 08.05.2023 to 13.05.2023.



Training Programme on Vulnerable Deposition Centre (VWDC) (Hybrid Mode) on 21.05.2023

INSTITUTION, DISPOSAL AND PENDENCY OF CASES**HIGH COURT OF UTTARAKHAND****(From 01.04.2023 to 30.06.2023)**

						Pendency (As on 01.04.2023)		
						Civil Cases	Criminal Cases	Total Pendency
						26255	19625	45880
Institution (01.04.2023 to 30.06.2023)			Disposal (01.04.2023 to 30.06.2023)			Pendency (As on 30.06.2023)		
Civil Cases	Criminal Cases	Total Institution	Civil Cases	Criminal Cases	Total Disposal	Civil Cases	Criminal Cases	Total Pendency at the end of 30.06.2023
2406	2969	5375	1808	2351	4159	26853	20243	47096

DISTRICT COURTS**(From 01.04.2023 to 30.06.2023)**

SL. No	Name of the District	Civil Cases				Criminal Cases				Total Pendency at the end of 30.06.2023
		Opening Balance as on 01.04.23	Institution from 01.04.23 to 30.06.23	Disposal from 01.04.23 to 30.06.23	Pendency at the end of 30.06.23	Opening Balance as on 01.04.23	Institution from 01.04.23 to 30.06.23	Disposal from 01.04.23 to 30.06.23	Pendency at the end of 30.06.23	
1.	Almora	426	149	142	433	1618	695	795	1518	1951
2.	Bageshwar	138	57	54	141	642	289	381	550	691
3.	Chamoli	379	150	178	351	1122	577	587	1112	1463
4.	Champawat	248	95	83	260	3078	1377	1840	2615	2875
5.	Dehradun	11605	3045	2986	11664	97869	35900	33367	100402	112066
6.	Haridwar	11906	1090	913	12083	69684	20032	19687	70029	82112
7.	Nainital	4071	463	614	3920	22459	7220	6497	23182	27102
8.	Pauri Garhwal	1230	244	194	1280	7537	2785	2115	8207	9487
9.	Pithoragarh	470	103	157	416	3045	1713	1800	2958	3374
10.	Rudraprayag	107	57	53	111	373	407	343	437	548
11.	Tehri Garhwal	513	152	145	520	2637	1277	1219	2695	3215
12.	Udham Singh Nagar	6032	1144	1130	6046	63543	15435	13676	65302	71348
13.	Uttarkashi	682	117	264	535	1628	642	801	1469	2004
	Total	37807	6866	6913	37760	275235	88349	83108	280476	318236

FAMILY COURTS
(From 01.04.2023 to 30.06.2023)

SL. No	Name of the Family Court	Civil Cases				Criminal Cases				Total Pendency at the end of 30.06.2023
		Opening Balance as on 01.04.23	Institution from 01.04.23 to 30.06.23	Disposal from 01.04.23 to 30.06.23	Pendency at the end of 30.06.23	Opening Balance as on 01.04.23	Institution from 01.04.23 to 30.06.23	Disposal from 01.04.23 to 30.06.23	Pendency at the end of 30.06.2023	
1.	Almora	164	54	54	164	180	24	41	163	327
2.	Dehradun (Pr. J.F.C)	804	395	700	499	434	171	281	324	823
3	Dehradun (J.F.C)	471	268	96	643	403	164	74	493	1136
4.	Dehradun (Addl.J.F.C)	462	226	94	594	423	126	57	492	1086
5.	Rishikesh	231	68	68	231	177	41	51	167	398
6.	Vikasnagar	208	90	83	215	354	81	88	347	562
7.	Nainital	267	74	94	247	368	59	85	342	589
8.	Haldwani	457	120	115	462	808	160	121	847	1309
9.	Haridwar	901	151	148	904	1029	176	135	1070	1974
10.	Roorkee	848	168	127	889	1014	212	165	1061	1950
11.	Laksar	148	42	37	153	207	32	41	198	351
12.	Kotdwar	257	59	44	272	426	77	87	416	688
13.	Pauri Garhwal	102	33	48	87	83	34	49	68	155
14.	Tehri Garhwal	45	41	46	40	40	32	25	47	87
15.	Rudrapur-1 U.S.Nagar	353	105	109	349	543	103	93	553	902
16.	Rudrapur-2	133	39	47	125	148	29	23	154	279
17.	Kashipur	558	100	109	549	633	92	152	573	1122
18.	Khatima	228	71	52	247	340	81	58	363	610
	Total	6637	2104	2071	6670	7610	1694	1626	7678	14348

TRANSFER, PROMOTION AND APPOINTMENT OF THE JUDICIAL OFFICERS

Sl. No.	Name & Designation of the Officer	Place of Transfer	Date of Order
1.	Sri Harish Kumar Goel, Principal Judge, Family Court, Dehradun.	Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.	06.04.2023
2.	Sri Rajeev Kumar Khulbey, Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.	District and Sessions Judge, Bageshwar.	06.04.2023
3.	Sri Pankaj Tomar, Additional District and Sessions Judge, Pithoragarh.	ADJ/FTSC (POCSO), Dehradun.	06.04.2023
4.	Sri Manoj Garbyal, 2 nd Additional District and Sessions Judge, Dehradun.	1 st Additional District and Sessions Judge, Dehradun.	06.04.2023
5.	Sri Vinod Kumar, 2 nd Additional District and Sessions Judge, Kashipur, District Udham Singh Nagar.	1 st Additional District and Sessions Judge, Kashipur, District Udham Singh Nagar.	06.04.2023
6.	Ms. Anjushree Juyal, Judge, Family Court, Nainital.	1 st Additional District and Sessions Judge, Haridwar.	06.04.2023

7.	Sri Mahesh Chandra Kaushiwa, Additional Secretary (Law)-cum Additional L.R. Government of Uttarakhand, Dehradun.	Additional District and Sessions Judge, Pithoragarh.	06.04.2023
8.	Ms. Archana Sagar, Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.	F.T.C./Additional District and Sessions, Judge (POCSO), Dehradun.	06.04.2023
9.	Sri Sanjeev Kumar, 1 st Additional District and Sessions Judge, Haridwar.	2 nd Additional District and Sessions Judge, Hardwar.	06.04.2023
10.	Sri Ambika Pant, Registrar (Computer), High Court of Uttarakhand, Nainital.	2 nd Additional District and Sessions Judge, Roorkee, District Haridwar.	06.04.2023
11.	Sri Anirudh Bhatt, 2 nd Additional District and Sessions Judge, Haridwar	3 rd Additional District and Sessions Judge, Haridwar.	06.04.2023
12.	Ms. Reena Negi, F.T.C./Additional District and Sessions Judge (POCSO), Rudrapur, Udham Singh Nagar.	Additional District and Sessions Judge, Kotdwar, District Pauri Garhwal.	06.04.2023
13.	Sri Chandramani Rai, 3 rd Additional District and Sessions Judge, Dehradun.	2 nd Additional District and Sessions Judge, Dehradun.	06.04.2023

14.	Sri Ritesh Kumar Srivastava, 3 rd Additional District and Sessions Judge, Haridwar.	2 nd Additional District and Sessions Judge, Kashipur, District Udham Singh Nagar.	06.04.2023
15.	Sri Dharmendra Singh Adhikari, 5 th Additional District and Sessions Judge, Dehradun.	3 rd Additional District and Sessions Judge, Dehradun.	06.04.2023
16.	Sri Seash Chandra, 4 th Additional District & Sessions Judge, Haridwar.	4 th Additional District and Sessions Judge, Dehradun.	06.04.2023
17.	Ms. Pratibha Tiwari, Additional District & Sessions Judge, Kotdwar, District Pauri Garhwal.	F.T.C./Additional District and Sessions Judge, (POCSO), Haridwar.	06.04.2023
18.	Sri Rajoo Kumar Srivastava, Additional Secretary (Law)- cum-L.R., Government of Uttarakhand, Dehradun.	4 th Additional District and Sessions Judge, Haridwar.	06.04.2023
19.	Ms. Meena Deopa, F.T.C./Additional District & Sessions Judge (POCSO), Dehradun.	3 rd Additional District and Sessions Judge, Rudrapur, District Udham Singh Nagar.	06.04.2023
20.	Sri Ashiwini Gaur, Additional District & Sessions Judge, Fast Track Special Court (FTSC) (POCSO), Dehradun.	F.T.C./ Additional District and Sessions Judge(POCSO), Rudrapur, District Udham Singh Nagar.	06.04.2023

21.	Ms. Geeta Chauhan, 6 th Additional District and Sessions Judge, Dehradun.	5 th Additional District and Sessions Judge, Dehradun.	06.04.2023
22.	Sri Vikram, 2 nd Additional District and Sessions Judge, Roorkee, District Haridwar.	6 th Additional District and Sessions Judge, Dehradun.	06.04.2023
23.	Ms. Anjali Noliyal, F.T.C./ Additional District and Sessions Judge(POCSO), Haridwar.	7 th Additional District and Sessions Judge, Dehradun	06.04.2023
24.	Sri Tarun, 7 th Additional District and Sessions Judge, Dehradun.	8 th Additional District and Sessions Judge, Dehradun.	06.04.2023
25.	Ms. Rinky Sahni, Chief Judicial Magistrate, Almora	Civil Judge (Sr. Div.), Dehradun.	06.04.2023
26.	Sri Ravi Prakash, Chief Judicial Magistrate, Pauri Garhwal.	Civil Judge (Sr. Div.), Ramnagar, District Nainital.	06.04.2023
27.	Sri Shahzad Ahamad Wahid, 2 nd Additional Civil Judge (S.D.), Haridwar.	1 st Additional Civil Judge (Sr. Div.), Haridwar.	06.04.2023
28.	Sri Mohammad Yaqoob, 1st Additional Chief Judicial Magistrate, Dehradun.	Chief Judicial Magistrate, Pauri Garhwal.	06.04.2023

29.	Ms. Ritika Semwal, Civil Judge (Sr. Div.), Tehri Garhwal.	2 nd Additional Civil Judge (Sr. Div.), Haridwar.	06.04.2023
30.	Sri Sanjay Singh, 2 nd Additional Chief Judicial Magistrate, Dehradun.	Chief Judicial Magistrate, Pithoragarh.	06.04.2023
31.	Ms. Niharika Mittal Gupta, 3 rd Additional Chief Judicial Magistrate, Dehradun.	1 st Additional Chief Judicial Magistrate, Dehradun.	06.04.2023
32.	Sri Ravi Shankar Mishra, Secretary, District Legal Services Authority, Almora.	Civil Judge (Sr. Div.), Vikasnagar, District Dehradun.	06.04.2023
33.	Sri Abhishek Kumar Srivastava, 4 th Additional Chief Judicial Magistrate, Dehradun.	Secretary, High Court Legal Services Committee, Nainital.	06.04.2023
34.	Sri Avinash Kumar Srivastava , Additional Civil Judge (Sr. Div.), Tehri Garhwal.	Civil Judge (Sr. Div.), Tehri Garhwal.	06.04.2023
35.	Ms. Arti Saroha, 3 rd Additional Civil Judge (Sr. Div.), Dehradun	Civil Judge (Sr. Div.), Pithoragarh.	06.04.2023
36.	Sri Sandeep Singh Bhandari, Civil Judge (Sr. Div.), Almora	3 rd Additional Chief Judicial Magistrate, Dehradun.	06.04.2023

37.	Ms. Anita Kumari, 4 th Additional Civil Judge (Sr. Div.), Dehradun.	3 rd Additional Civil Judge (Sr. Div.), Dehradun.	06.04.2023
38.	Ms. Nazish Kaleem, 2 nd Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	1 st Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	06.04.2023
39.	Ms. Rashmi Goyal, 3 rd Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	2 nd Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	06.04.2023
40.	Sri Rajesh Kumar, Civil Judge (Sr. Div.), Ramnagar, District Nainital.	Chief Judicial Magistrate, Rudraprayag.	06.04.2023
41.	Sri Dayaram, 5 th Additional Civil Judge (Sr. Div.), Dehradun.	Chief Judicial Magistrate, Almora.	06.04.2023
42.	Ms. Afiya Mateen, 6 th Additional Civil Judge (Sr. Div.), Dehradun.	Additional Civil Judge (Sr. Div.), Tehri Garhwal.	06.04.2023
43.	Sri Amit Kumar, 3 rd Additional Civil Judge (Sr. Div.), Haridwar.	4 th Additional Civil Judge (Sr. Div.), Dehradun.	06.04.2023
44.	Sri Ravindra Dev Mishra, 7 th Additional Civil Judge (Sr. Div.), Dehradun.	Civil Judge (Sr. Div.), Almora	06.04.2023
45.	Sri Kapil Kumar Tyagi, Chief Judicial Magistrate, Pithoragarh.	4 th Additional Chief Judicial Magistrate, Dehradun.	06.04.2023

46.	Ms. Mamta Pant, Secretary, District Legal Services Authority, Tehri Garhwal	5 th Additional Civil Judge (Sr. Div.), Dehradun.	06.04.2023
47.	Ms. Anamika, Secretary, District Legal Services Authority, Rudraprayag.	6 th Additional Civil Judge (Sr. Div.), Dehradun.	06.04.2023
48.	Sri Nadeem Ahamad, 4 th Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	3 rd Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	06.04.2023
49.	Sri Dharmendra Shah, 8 th Additional Civil Judge (Sr. Div.), Dehradun.	7 th Additional Civil Judge (Sr. Div.), Dehradun.	06.04.2023
50.	Ms. Sahista Bano, 5 th Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	4 th Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar.	06.04.2023
51.	Sri Anoop Singh, Secretary, High Court Legal Services Committee, Nainital.	4 th Additional Chief Judicial Magistrate, Dehradun. After taking over the charge of 4 th Additional Chief Judicial Magistrate, Dehradun (on or after 15.04.2023), Sri Anoop Singh is attached with Hon'ble High Court of Uttarakhand, Nainital as Officer on Special Duty (OSD/CPC) High Court. However, Sri Anoop Singh will not hand over the charge of 4 th Additional Chief Judicial Magistrate, Dehradun to join High Court as OSD/CPC.	06.04.2023

52.	Ms. Shama Parveen, Secretary, District Legal Services Authority, Nainital.	Principal Magistrate 1 st Class, Juvenile Justice Board, Udham Singh Nagar.	06.04.2023
53.	Ms. Suman, 9 th Additional Civil Judge (Sr. Div.), Dehradun	8 th Additional Civil Judge (Sr. Div.), Dehradun.	06.04.2023
54.	Sri Sachin Kumar, 10 th Additional Civil Judge (Sr. Div.), Dehradun	9 th Additional Civil Judge (Sr. Div.), Dehradun.	06.04.2023
55	Sri Ramesh Chandra, Judicial Magistrate, Kashipur, District Udham Singh Nagar.	Civil Judge (Jr. Div.), Dehradun.	06.04.2023
56.	Ms. Aiswarya Bora, Civil Judge (Jr. Div.), Roorkee, District Haridwar.	Judicial Magistrate, Bageshwar.	06.04.2023
57.	Ms. Chandareshwari Singh, Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal.	Judicial Magistrate, Laksar, District Haridwar.	06.04.2023
58	Sri Rajendra Kumar, Civil Judge (Jr. Div.), Rishikesh, District Dehradun.	Civil Judge (Jr. Div.), Dwarahat, District Almora.	06.04.2023
59	Ms. Kalpana, Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar.	1 st Additional Civil Judge (Jr. Div.), Dehradun.	06.04.2023

60.	Sri Rajnish Mohan, Civil Judge (Jr. Div.), Tanakpur, District Champawat.	Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal.	06.04.2023
61.	Sri Puneet Kumar, 1 st Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar.	Civil Judge (Jr. Div.), Bageshwar.	06.04.2023
62.	Sri Prakash Chandra, Judicial Magistrate-I, Dehradun.	Civil Judge (Jr. Div.), Uttarkashi.	06.04.2023
63.	Sri Rizwan Ansari, Civil Judge (Jr. Div.), Bageshwar.	Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar.	06.04.2023
64.	Ms. Kanchan Chaudhary, Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar.	1 st Additional Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar.	06.04.2023
65.	Ms. Shivani Nahar, Civil Judge (Jr. Div.), Ranikhet, District Almora.	Judicial Magistrate-I, Roorkee, District Haridwar.	06.04.2023
66.	Sri Laval Kumar Verma, Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar.	Civil Judge (Jr. Div.), Chamoli.	06.04.2023
67.	Ms. Pallavi Gupta, 1 st Additional Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar.	Civil Judge (Jr. Div.), Garur, District Bageshwar.	06.04.2023

68.	Ms. Urvashi Rawat, Judicial Magistrate, Rishikesh, District Dehradun.	Judicial Magistrate-I, Dehradun.	06.04.2023
69.	Ms. Karishma Dangwal, 1 st Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar.	Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar.	06.04.2023
70.	Ms. Jasmeet Kaur, Judicial Magistrate-I, Roorkee, District Haridwar.	Civil Judge (Jr. Div.), Ranikhet, District Almora.	06.04.2023
71.	Ms. Ruchika Goel, 2 nd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar.	1 st Additional Civil Judge (Jr. Div.), Nainital.	06.04.2023
72.	Ms. Suman Bhandari, Civil Judge (Jr. Div.), Dehradun.	Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar.	06.04.2023
73.	Ms. Sanchi Agrawal, 1 st Additional Civil Judge (Jr. Div.), Haridwar.	Additional Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar.	06.04.2023
74.	Sri Prateek Mathela, Civil Judge (Jr. Div.), Sitarganj, District Udham Singh Nagar.	Judicial Magistrate, Pauri Garhwal.	06.04.2023
75.	Sri Vinit Kumar Srivastava, 2 nd Additional Civil Judge (Jr. Div.), Dehradun.	Judicial Magistrate, Kashipur, District Udham Singh Nagar.	06.04.2023
76.	Ms. Deepti Pant, 3 rd Additional Civil Judge	1 st Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh	06.04.2023

	(Jr. Div.), Dehradun.	Nagar.	
77.	Sri Ashish Tiwari, Civil Judge (Jr. Div.), Pauri Garhwal.	Civil Judge (Jr. Div.), Roorkee, District Haridwar.	06.04.2023
78.	Ms. Pratiksha Kesarwani, 2 nd Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar.	Civil Judge (Jr. Div.), Pauri Garhwal.	06.04.2023
79.	Sri Chetan Singh Gautam, Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar.	2 nd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar.	06.04.2023
80.	Sri Shrey Gupta, Additional Civil Judge (Jr. Div.), Rishikesh, District Dehradun	Civil Judge (Jr. Div.), Rishikesh, District Dehradun.	06.04.2023
81.	Ms. Avantika Singh Chaudhary, 4 th Additional Civil Judge (Jr. Div.), Dehradun.	Civil Judge (Jr. Div.), Didihat, District Pithoragarh.	06.04.2023
82.	Ms. Ruchika Narula, Civil Judge (Jr. Div.), Dwarahat, District Almora.	Civil Judge (Jr. Div.), Sitarganj, District Udham Singh Nagar.	06.04.2023
83.	Ms. Nandita Kala, Judicial Magistrate, Laksar, District Haridwar.	Judicial Magistrate, Rishikesh, District Dehradun.	06.04.2023
84.	Ms. Akmal, Judicial Magistrate, Bageshwar	Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar.	06.04.2023

85.	Sri Vivek Sharma, Civil Judge (Jr. Div.), Garur, District Bageshwar.	2 nd Additional Civil Judge (Jr. Div.), Dehradun.	06.04.2023
86.	Ms. Upadhi Singhal, Civil Judge (Jr. Div.), Chamoli.	1 st Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar.	06.04.2023
87.	Sri Prateek Kapil, Civil Judge (Jr. Div.), Didihat, District Pithoragarh.	3 rd Additional Civil Judge (Jr. Div.), Dehradun.	06.04.2023
88.	Ms. Anju, 2 nd Additional Civil Judge (Jr. Div.), Haridwar.	1 st Additional Civil Judge (Jr. Div.), Haridwar.	06.04.2023
89.	Ms. Sneha Narang, 3 rd Additional Civil Judge (Jr. Div.), Haridwar.	2 nd Additional Civil Judge (Jr. Div.), Haridwar.	06.04.2023
90.	Ms. Priya Shah, 4 th Additional Civil Judge (Jr. Div.), Haridwar.	3 rd Additional Civil Judge (Jr. Div.), Haridwar.	06.04.2023
91.	Ms. Aaysha Farheen, 1 st Additional Civil Judge (Jr. Div.), Nainital	2 nd Additional Civil Judge (Jr. Div.), Nainital.	06.04.2023
92.	Sri Nitin Shah, Additional Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar.	Civil Judge (Jr. Div.), Tanakpur, District Champawat.	06.04.2023
93.	Sri Naval Singh Bisht, Civil Judge (Jr. Div.), Uttarkashi.	2 nd Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar.	06.04.2023

94.	Sri Hemant Singh, Secretary, District Legal Services Authority, Champawat.	Civil Judge (Sr. Div.), Champawat.	10.04.2023
95.	Sri Sanjeev Kumar, 2 nd Additional District & Sessions Judge, Haridwar.	To continue the earlier assigned charge of the Special Court of Gangster Act, Haridwar, in addition to his present duties.	25.04.2023
96.	Sri Chandramani Rai, 2 nd Additional District & Sessions Judge, Dehradun.	To continue the earlier assigned charge of the Special Court of Gangster Act, Dehradun, in addition to his present duties.	25.04.2023
97.	Sri Dharmendra Singh Adhikari, 3 rd Additional District & Sessions Judge, Dehradun.	To continue the earlier assigned additional charge of office of the Secretary, Lokayukta, Uttarakhand, Dehradun.	25.04.2023
98.	Sri Laval Kumar Verma, Civil Judge (Jr. Div.), Chamoli.	To hold Camp Court at Pokhari, District Chamoli for 2 days in a month.	25.04.2023
99.	Ms. Avantika Singh Chaudhary, Civil Judge (Jr. Div.), Didihat, District Pithoragarh	To hold Camp Court at Dharchula, District Pithoragarh for one week in a month. She is also directed to hold Camp Court at Gangolihat, District Pithoragarh for 2 days in the 2 nd week and 2 days in the 4 th week of every month.	25.04.2023
100.	Sri Anuj Kumar Sangal, Registrar (Vigilance), High Court of Uttarakhand,	Registrar General, High Court of Uttarakhand, Nainital. He is also given additional charge of	27.04.2023.

	Nainital.	the office of Registrar (Vigilance), High Court of Uttarakhand, Nainital.	
101.	Sri Shanker Raj, Additional District & Sessions Judge, Laksar, District Haridwar.	District & Sessions Judge, Pithoragarh.	27.04.2023
102.	Sri Arvind Nath Tripathi, Additional District & Sessions Judge, Almora	Additional District & Sessions Judge, Laksar, District Haridwar.	27.04.2023
103.	Ms. Pallavi Gupta, Civil Judge (J.D.), Garur, District Bageshwar.	Judicial Magistrate, Chamoli.	08.05.2023
104.	Ms. Jainab, Judicial Magistrate, Chamoli.	Civil Judge (J.D.), Garur, District Bageshwar.	08.05.2023.

APPOINTMENT OF THE JUDICIAL OFFICERS

Sl. No.	NAME	PLACE OF APPOINTMENT	DATE OF ORDER
1.	Ms. Anjali Benjwal direct recruit (Batch-2022) from the Bar to Uttarakhand Higher Judicial Services (HJS).	Posted as Additional District & Sessions Judge, Tehri Garhwal	23.05.2023
2.	Sri Anoop Singh Bhakuni	4 th Additional Civil Judge (J.D.), Haridwar.	25.05.2023
3.	Ms. Hina Kousar	4 th Additional Civil Judge (J.D), Dehradun.	25.05.2023
4.	Ms. Shristi Shukla	Judicial Magistrate –II, Dehradun	25.05.2023
5.	Ms. Radha Kulshreshtha	Judicial Magistrate, Tanakpur, District Champawat.	25.05.2023
6.	Ms. Nancy Chhabra	5 th Additional Civil Judge (J.D), Dehradun.	25.05.2023
7.	Ms. Shaifali Chandravanshi	Judicial Magistrate-III, Dehradun.	25.05.2023
8.	Ms. Sonam Rawat	Judicial Magistrate-IV, Dehradun.	25.05.2023
9.	Sri Abhishek Kumar Mishra	Additional Civil Judge (J.D.), Rishikesh, District Dehradun.	25.05.2023
10.	Sri Jatin Mittal	Civil Judge (J.D.), Rudraprayag.	25.05.2023
11.	Sri Naveen Rana	Civil Judge (J.D), Gangolihat, District Pithoragarh	25.05.2023
12.	Ms. Tanya Middha	Judicial Magistrate, Pithoragarh.	25.05.2023

NOTIFICATIONS AND CIRCULARS OF HIGH COURT OF
UTTARAKHAND
FROM APRIL 2023 TO JUNE 2023

- CORRIGENDUM No. 178-180/UHC/Admin.A-2/2023 dated 07.04.2023 ([CLICK TO OPEN](#))
- CORRIGENDUM No. 182/UHC/Admin.A-2/2023 dated 11.04.2023 ([CLICK TO OPEN](#))
- No. 195/UHC/Stationery/2023 Dated: April 12th, 2023 ([CLICK TO OPEN](#))
- No. 198/UHC/Admin.B/Misc.2016 Dated: 20.04.2023 ([CLICK TO OPEN](#))
- No. 215/UHC /Admin.A/2023 Dated: Nainital: 28.04.2023 ([CLICK TO OPEN](#))
- No. 216/UHC /Admin.A/2023 Dated: Nainital: 28.04.2023 ([CLICK TO OPEN](#))
- No. 217/UHC /Admin.A/2023 Dated: Nainital: 28.04.2023 ([CLICK TO OPEN](#))
- No.218/UHC/Admin.A-2/2023 Dated :- 29.04.2023 ([CLICK TO OPEN](#))
- No. 246 /UHC/Admin.B/XI-C/2005 Dated: 26 May, 2023 ([CLICK TO OPEN](#))

- No.261/UHC/Admin.A-2/2023 Dated 08.06.2023 ([CLICK TO OPEN](#))
- No.263/UHC/Admin. B/Misc./2016 Dated 13.06.2023 ([CLICK TO OPEN](#))
- No. 264/UHC/Admin.A-2/2023 dated 13.06.2023 ([CLICK TO OPEN](#))
- No. 265/UHC/Admin.A-2/2023 dated 14.06.2023 ([CLICK TO OPEN](#))
- No. 271/UHC/Admin.A-2/2023 Dated: June 21, 2023 ([CLICK TO OPEN](#))

CIRCULAR

- C. L. No. 07/UHC/Admin.B/2022 dated 10.04.2023 ([CLICK TO OPEN](#))
- C.L. No. 8/UHC/Admin.A/A.J./2023 dated 08.05.2023 ([CLICK TO OPEN](#))
- C.L. No. 09/UHC/Admin.B/2023 dated 09.05.2023 ([CLICK TO OPEN](#))
- C.L. No. 10/UHC/Admin.A/2021 dated 12.05.2023 ([CLICK TO OPEN](#))
- C. L. No. 11/UHC/Admin.B/2023 dated 26.05.2023 ([CLICK TO OPEN](#))
- C. L. No. 12/UHC/Admin.B/2023 dated 27.05.2023 ([CLICK TO OPEN](#))

**CIRCULATION OF JUDGEMENT OF HON'BLE SUPREME COURT OF INDIA
TO ALL HIGH COURTS AND TRIAL COURTS OF INDIA**

1. Vide letter dated 20.04.2023, Secretary General, Hon'ble Supreme Court of India requested to all the Registrars General of all the High Court, to place a Criminal Appeal No. 1890 of 2023, titled as B.S. Hari Commandant vs. Union of India and others dated 13.04.2023 before Hon'ble the Chief Justice to consider adoption of a uniform format for Judgments and Orders, including paragraphing. Hon'ble the Chief Justice may direct the Courts and Tribunals subordinate to their High Court about the judgment passed in Criminal Appeal No. 1890 of 2023, titled as B.S. Hari Commandant vs. Union of India and others dated 13.04.2023. [\(Click to open\)](#)

RECENT JUDGMENTS OF THE HON'BLE COURTS

(01.04.2023 TO 30.06.2023)

Division Bench Judgments

1. *In CTR No. 23 of 2014, M/s Cygnus Splendid Ltd., Khasra No. 11, KIE Industrial Estate, Dahiyaki, Roorkee, District Haridwar vs. Commissioner, Commercial Tax Uttarakhand, Dehradun. [\(Click to open\)](#)*

Single Bench Judgments

1. *Writ Petition (M/S) No. 544 of 2018, Satya Prakash Kureel vs. State of Uttarakhand and others. [\(Click to open\)](#)*
2. *Writ Petition (S/S) No. 1490 of 2020, Rajendra Prasad Arya vs. State of Uttarakhand. [\(Click to open\)](#)*
3. *In C-482 No. 105 of 2020, Ankit Kumar vs. State of Uttarakhand and another. [\(Click to open\)](#).*
4. *In C-482 No. 293 of 2019, Amit Kishore and others vs. State of Uttarakhand and others. [\(Click to open\)](#)*
5. *In C-482 No. 332 of 2021, Bhuwan Singh Waldia and others vs. State of Uttarakhand and another. [\(Click to open\)](#)*

6. *C-482 No. 553 of 2023, Yogesh Shailey and others vs. State of Uttarakhand and others. (Click to open)*
7. *In C-482 No. 771 of 2022, Dr. Poonam Garkoti vs. State of Uttarakhand and others. (Click to open)*
8. *In C-482 No. 801 of 2023, Usha Rani and another vs. State of Uttarakhand and others. (Click to open)*
9. *In C-482 No. 906 of 2023, Shahnaaz and others vs. State of Uttarakhand and others. (Click to open)*
10. *In C-482 No. 937 of 2023, Murtaza vs. State of Uttarakhand and others. (Click to open)*
11. *In C-482 No. 1240 of 2018, Balraj Sarna vs. State of Uttarakhand and others. (Click to open)*
12. *In C-482 No. 724 of 2023, Rais Ahmad @. Raja vs. State of Uttarakhand and another (Click to open)*
13. *In Writ Petition (M/S) No. 1528 of 2015, State of Uttarakhand vs. Kuldeep Singh and others along with connected matters. (Click to open)*
14. *In Writ Petition (M/S) No. 1628 of 2023, The New India Assurance Company Limited vs. Smt. Kusum Lata and others. (Click to open)*
15. *In Writ Petition (M/S) No. 1958 of 2017, Som Prakash vs. Subhash Chandra and others. (Click to open)*